

NOTICE

With reference to Notice dated 10th September, 2020, the Advocates, litigants who do not have the means of access to video conferencing facilities may mention the following matter on **11th September, 2020** at **11.00 a.m.**, through the unit installed as follows :

Sitting	Matter	Court Room
The Hon'ble Shri Justice S. C. Gupte	LD-VC-CW 43 -2020	Court Room No.5

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 10th September, 2020

**(Kiran A. Bagi)
Registrar (Judicial)**